

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5097

ANSWERED ON:10.12.2010

CASES OF RAPE

Sinh Dr. Sanjay;Yadav Shri M. Anjan Kumar

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the National Commission for Women (NCW) has sought opinions from State Governments regarding increasing cases of rape;
- (b) if so, the details thereof;
- (c) whether some State Governments have not responded to the NCW in this regard; and
- (d) if so, the details thereof alongwith the action taken by the Union Government?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (d): The National Commission for Women (NCW) has vide letter dated 7th January, 2009 while expressing concern about alarming rise in crimes against women, requested the Chief Ministers of all States to issue urgent instructions to the concerned officials to take preventive measures to contain such crimes and ensure safety and security of women. They have also been requested to ensure that police at all levels is sensitized about women issues and professionally trained to handle serious crimes against women. Besides, the need to set up fast track courts to give speedy justice to the victims has been emphasized. 14 State Governments have acknowledged the letter of the NCW.

The Government attaches highest importance to the prevention of all forms of crimes against women. However, Police and Public Order being State subjects under the Constitution, primary responsibility of prevention, detection, registration, investigation and prosecution of crimes, including crimes against women lies with the State Governments/UT administration. Government of India has been advising them from time to time to give more focused attention to crimes against women. A detailed advisory dated 4th September, 2009 has been sent to all State Governments/UT Administrations wherein States have been directed to have a comprehensive review of the effectiveness of the machinery in tackling the problem of violence against women and to take appropriate measures aimed at increasing the responsiveness of the law and order machinery. The Government has also formulated a scheme for providing financial assistance and support services to victims of rape.